GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA STARRED QUESTION NO. *124 TO BE ANSWERED ON 08.12.2015

Sports Infrastructure

†*124. SHRI ARJUN LAL MEENA: PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the funds released to each State/UT for promotion of sports in rural/tribal/ backward areas of the country during each of the last two years and the current year;
- (b) whether the Government proposes to set up new sports stadium/pavillion/ campuses in the rural/tribal/backward areas of the country and if so, the details thereof, sports/discipline-wise; and
- (c) the financial assistance given to individuals/NGOs for setting up of small stadia in rural areas in each State/UT during the above period?

ANSWER THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI SARBANANDA SONOWAL)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. †*124 FOR 08.12.2015 ASKED BY SHRI ARJUN LAL MEENA AND PROF. RAVINDRA VISHWANATH GAIKWAD, MPS REGARDING SPORTS INFRASTRUCTURE

(a) The Ministry of Youth Affairs & Sports was implementing a Centrally Sponsored Scheme namely, Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) Scheme for creation of basic sports infrastructure in village and block panchayats and for providing central assistance to States/UTs for holding annual sports competitions viz. Rural, Women and North East Games at block, district, state and national levels from 2008-09 to 2013-14. The PYKKA Scheme was restructured as Rajiv Gandhi Khel Abhiyan (RGKA) w.e.f. 01.04.2014.

The RGKA Scheme provides for construction of a sports complex in each block of the country both for outdoor and indoor sports disciplines on land measuring about six - seven acres at a total cost of Rs. 1.60 crore (Rs. 80 lakh each for outdoor playfield and indoor sports hall). There is also a provision of Rs. 15 lakh for sports equipment to be provided by Department of Sports. The RGKA Scheme also provides for grant-in-aid for holding competitions at various levels.

The details of funds released to each State/UT for promotion of sports in rural areas including tribal/ backward areas of the country under PYKKA Scheme during 2013-14 and under RGKA Scheme for conducting annual sports competitions during 2014-15 and 2015-16 are at Annexure-I.

- (b) Under RGKA infrastructure component, there is a provision for setting up new playfields/ pavillion/ campuses in rural/ tribal/ backward areas.
- (c) Financial assistance is generally not given to individuals/NGOs for setting up of small stadia in rural areas in each State/UT during the above period.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA STARRED QUESTION NO. †*124 FOR 08.12.2015 ASKED BY SHRI ARJUN LAL MEENA AND PROF. RAVINDRA VISHWANATH GAIKWAD, MPS REGARDING SPORTS INFRASTRUCTURE

Annexure-I

State wise details of funds released under PYKKA during 2013-14 and RGKA during 2014-15 and 2015-16

(Rs in Crore)

Sl. No.	Name of State/UT	2013-14 (PYKKA)		2014-15 (RGKA)	2015-16 (RGKA)
		Infrastructure	Competitions	Competitions	Competitions
1	Andhra Pradesh	7.27		3.06	2.75
2	Arunachal Pradesh			23	
3	Assam			1.27	
4	Gujarat			5.84	
5	Haryana	3.34	1.81	3.05	
6	Himachal Pradesh	2.99	0.83	1.80	0.72
7	Jammu & Kashmir			1.13	
8	Jharkhand			0.26	
9	Karnataka	10.2	2.86	5.91	
10	Kerala			4.17	
11	Maharashtra			5.18	
12	Madhya Pradesh	32.55	4.65	8.85	
13	Manipur			1.42	0.47
14	Meghalaya	0.44	0.11	0.99	
15	Mizoram	4.1	0.81	1.33	0.18
16	Nagaland	6		4.70	
17	Odisha	7.53	0.27		3.90
18	Punjab		1.58	3.49	1.12
19	Rajasthan				1.85
20	Sikkim	0.79		0.61	
21	Telangana			7.60	
22	Tamil Nadu	6.58	8.89		0.35
23	Tripura	4.3	0.91	1.45	
24	Uttrakhand	22.84	1.2	1.70	
25	Uttar Pradesh	4.92	1.15	13.25	
26	West Bengal			5.11	
	TOTAL			82.81	
	SAI		2.5	0.82	0.29
	TOTAL			83.63	
	MD RGKA (A &P)			0.21	
	TOTAL	113.85	27.57	83.84	11.63